

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABHA
UNSTARRED QUESTION No. 1442
ANSWERED ON 27.12.2017

IMPLEMENTATION OF MINORITY SCHEME

1442. SHRIMATI KOTHAPALLI GEETHA:

SHRI J.C. DIVAKAR REDDY:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government of Andhra Pradesh has requested the Union Government to implement the schemes like skill development, nai manzil, nai roshni to increase the employment opportunities among the Muslim youth;
- (b) if so, the details thereof and the action taken thereon; and
- (c) whether the State also requested to set up career guidance centres where the minorities are more, if so, the details thereof and action taken thereon?

ANSWER

MINISTER OF MINORITY AFFAIRS
(SHRI MUKHTAR ABBAS NAQVI)

(a) to (b): The scheme of skill development, Nai Manzil and Nai Roshni are meant to be implemented across the country and, as envisaged in the schemes, advertisement inviting applications from NGOs/PIAs are issued by the Ministry and implemented through selected organizations having experience in implementation of such schemes for a given period of time. The skill development scheme is also implemented in Andhra Pradesh and the number of beneficiaries are 2800 for the 2016-17. In respect of Nai Manzil and Nai Roshni no NGOs/PIAs have been selected for implementation of these schemes.

(c): The Ministry has no specific scheme for setting up career guidelines centre and as per the records available with the Ministry no such specific requests have been received from the Govt. of Andhra Pradesh.
